activities in Sarai Basti jg being used for construction of multi-storeyed quarters. However, 352 tenements ol Janta type are proposed to be constructed by the Authority on a portion of vacant lan' in Sarai Basti for re.housin\*g the slum dwellers.

Written Answers

- (c) The Authority has further reported that half of the portion of the vacant land  $i_s$ proposed to be developed into parks, playgrounds and other public facilities for the local residents.
  - (d) Does not arise.

## Complaints pending regarding water Mils in the Delhi Water Supply and Sewage **Disposal Undertaking**

- 2557. SHRIMATI ILA BHATTA-CHARYA: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) the number of Revenue Officers in the Delhi Water Supply and Sewage Disposal Undertaking;
- (b) whether these officers are on deputation from some other department or they have been promoted from the same department;
- (c) whether it is a fact that number of complaints i-egarding Water Supply bills are pending in their offices for the last three years;
- (d) if so, the details thereof and the reasons for which they are pending so far and the number of complaints out of those disposed of till date;
- (e) whether Government propose to streamline the functioning of the Revenue Office of the Undertaking, if so. what are the details thereof and whether Government proposed to transfer these two officers for the purpose; and
  - (f) if not, what are the reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND

HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (f) The requisite information is being collected and will be laid on the Table of the Sabha.

## Proposal of Maharashtra Government on environmental 'Improvements in Slum Areas"

- @2558. DR. SHANTI G. PATEL: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) whether the proposals forwarded by Government of Maharashtra 'Environmental Improvements in Slum Areas' have been approved-
- (b) if so, what are the details oi the proposals and what aie the details of the proposals approved and amoun\* sanctioned;
- (,c) if the answer to part (a) above be in the nagative, what are the reasons therefor?

THE MINISTER OF WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) No, Sir, as fhe Scheme for Environmental Improvement of Slums falls within the State Sector.

(b) and (c) Do not arise.

## **Demolition of Graves in the Qabrtstan ol** Village Kalu Sarai in Delhi

- 2559. SHRI SYED SHAHABUDDIN: Will the Minister of V/ORKS AND HOUSING be pleased to state:
- (a) whether it is a fact that the DDA has in September, 1982 demolished some graves in the Qabristan of village Kalu Sarai in Delhi:
- (b) whether it is a fact that thi" Qabaristan contains a Mazar of a Sufi Saint and the graves of some freedom
- ©Previously Unstarred Question 2143, transferred from the 4th November, 1982.